

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-293**  
ANSWERED ON-30/11/2021

**TARGET FOR RENEWABLE ENERGY GENERATION**

293. SHRI M SHANMUGAM

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the target for renewable energy generation set by the 2024-25, with state-wise and year-wise details;
- (b) the present position of renewable energy generation and whether there is any shortfall in the target; and
- (c) the details of any action plan drawn to fulfill the targets set by the year 2024-25?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a)to(c) At present, the Government has set a target for achieving 175 GW of Renewable Energy capacity by the year 2022. A total of 150 GW renewable energy capacity (including large hydro) has been installed in the country till date. Further, projects of 63.64 GW capacity are under various stages of implementation and 32.06 GW capacity are under various stages of bidding. Therefore, a total of 245.70 GW capacity has either been installed or under various stages of implementation /bidding.

The Government has taken several steps to promote renewable energy sources in the Country. These include:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2025,
- Laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- Setting up of RE parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Green Term Ahead Market (GTAM) launched to facilitate procurement of RE power through power exchange in the country.